

374372/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
 (Power Section) Civil Secretariat,
 Srinagar/Jammu

Notification

Jammu, the 6th of April, 2024

S.O 236 In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Naib Tehsildars to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Rajouri as shown against each:-

S.No.	Name of the Officials	Designation	Jurisdiction
1	Parvaiz Ahmed	Naib Tehsildar	ARA to DC Rajouri
2	Sham Lal	Naib Tehsildar	Nowshera, Tehsil Nowshera
3	Hans Raj	Naib Tehsildar	Ujhan, Tehsil Darhal
4	Mohan Lal	Naib Tehsildar	Kalakote, Tehsil Kalakote
5	Sanjay Kumar	Naib Tehsildar	Rajal Tehsil Nowshera
6	Kuldeep Kumar	Naib Tehsildar	Lamberi, Tehsil Nowshera
7	Madan Lal	Naib Tehsildar	Bhawani, Tehsil Nowshera
8	Jagdish Kumar	Naib Tehsildar	Sialsui, Tehsil Kalakote
9	Manoj Kumar	Naib Tehsildar	Solki, Tehsil Kalakote
10	Krishan Dutt	Naib Tehsildar	Prat, Tehsil Sunderbani
11	Mohd Ismail	Naib Tehsildar	Shahdara, Tehsil Thannamandi
12	Mohd Iqbal	Naib Tehsildar	Darhal Tehsil Darhal
13	Mohd Muzaffar Jawad	Naib Tehsildar	Ghambir Mughlan, Tehsil Manjakote
14	Ghulam Nabi Mughal	Naib Tehsildar	Saaj, Tehsil Thannamandi
15	Sanjeev Kumar	Naib Tehsildar	Thandapani, Tehsil Sunderbani
16	Sajjad Ahmed Shawal	Naib Tehsildar	Kandi Tehsil Koteranka
17	Javid Iqbal Parihar	Naib Tehsildar	Manjakote, Tehsil Manjakote
18	Charanjeet Raina	Naib Tehsildar	Teryath, Tehsil Teryath
19	Mohd Salim	Naib Tehsildar	Moghla Tehsil Teryath
20	Mohd Tayieb Khan	Naib Tehsildar	Bhajwal, Tehsil Sunderbani

By Order of the Government of Jammu and Kashmir

Sd/-
 (Achal Sethi)
 Secretary to Government,

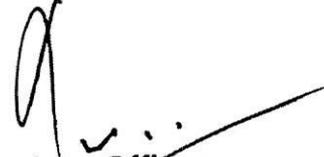
No. LAW-Powr/3/2021-10

Dated: 06/04/2024

Copy to the:-

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- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu
- 3) Secretary to Government, Revenue Department.
- 4) Deputy Commissioner, Rajouri. This is with reference to letter No.DMR/2024-25/Estt/15-18 dated 04-04-2024.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) S. O. Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website.



Senior Law Officer
Department of Law, Justice and P.A

